

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 2327**  
ANSWERED ON 20/03/2025

**HINDU COMMUNITY RESIDING IN PAKISTAN**

#2327. SHRI MAHENDRA BHATT

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) whether Government is aware that the minority Hindu community is continuously migrating from Sindh province due to violence and discrimination against the Hindu community in the neighboring country Pakistan;
- (b) whether such people are migrating to another province within Pakistan or to another country; and
- (c) whether Government has any data on Hindus migrating from Pakistan to India, if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

(a) to (c) There have been reports of atrocities against minority communities in Pakistan, including against the members of Hindu community. Incidents such as intimidation, abduction, persecution, forced conversions and forced marriages, which compel them to migrate, have been reported from time to time.

Several members of minority Hindu community in Pakistan apply for Indian visas at the High Commission of India in Islamabad, which are processed as per extant rules. Some of them who entered India on valid visas have not gone back to Pakistan on the grounds of religious persecution. Hindu migrants from Pakistan, seeking permanent settlement with a view to acquire Indian citizenship, are eligible for grant of Long Term Visa (LTV) as per extant provisions.

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